

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/79/(IB)/2017
NAME OF THE PETITIONER(S) : R.PERIYASAMY
NAME OF THE RESPONDENT(S) : HYAGREEVA LINES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	ROHAN RAJASEKARAN Jr. Rayagopal & Raghunathan Advocate	Counsel for Respondent	
2.	M. Ezhilvasi Advocate	Counsel for Petitioner	

ORDER

Counsel for the petitioner present. Counsel for the respondent also present and he has produced copy of the order dated 29.7.2015 that came to be passed by Hon'ble High Court of Madras in CA 822/2015 and CP 69/2015. *Prima facie* it shows that the matter with regard to winding up of the respondent company is pending before Hon'ble High Court. For more clarity of the existence of the dispute, we direct both the counsel to assist this Bench about the latest status of the case by the next date of hearing. Put up on **04.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)